

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

Item No. 111
CP No. (IB)- 69/9/JPR/2020
Under Section 9 of IBC, 2016

In the matter of:

Arun Kaushal & Anr.

...Operational Creditor

Versus

CGR Collateral Management Ltd.

...Corporate Debtor

**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER
HON'BLE MR. PRASANTA KUMAR MOHANTY, TECHNICAL MEMBER**

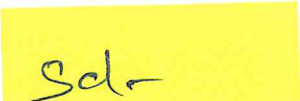
Present Through Video Conferencing: -

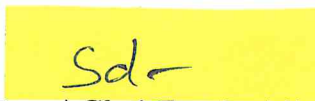
For the Operational Creditor : Anushka Sarker, Proxy Counsel

For the Corporate Debtor : Alok Jagga, Adv.

ORDER

Heard Ms. Anushka Sarker, Proxy Counsel appearing on behalf of Ms. Garima Sehgal, Adv. for the Petitioner/Operational Creditor and Mr. Alok Jagga, Adv. appearing for the Respondent/Corporate Debtor. It has been submitted by leaned counsel for the Petitioner that the arguing counsel is unable to appear today before this Tribunal due to ill health, she seeks short adjournment. List the matter on 24.02.2023.


(Prasanta Kumar Mohanty)
Technical Member


(Deep Chandra Joshi)
Judicial Member

January 23, 2023

RS